

[English]

**Construction of Berths at Haldia Port**

3051. SHRI SATYAGOPAL MISRA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to construct another berth at Haldia Port during the Eighth Plan Period, and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). Construction of an additional cargo berth with an outlay of Rs. 22.00 crores has been included in the 8th plan.

**Funds for Welfare of Child Labour**

3052. DR. (SHRIMATI) K.S. SOUNDARAM: Will the Minister of LABOUR be pleased to state:

(a) whether the Government propose to allocate more funds for the welfare of child labour;

(b) if so, the details thereof;

(c) whether the Government propose to formulate any scheme for the welfare of the child labour; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) and (b). Against an allocation of Rs. 510.00 lakhs for the Seventh Plan Period Rs. 1500.00 lakhs have been proposed for Eighth Plan Period (1992-97) towards the schemes for Welfare of

Child Labour.

(c) and (d). The two existing schemes for welfare of the child labour are proposed to be continued viz. (i) National Child Labour Projects in areas of high concentration of child labour and (ii) Financial assistance to voluntary agencies for taking up action oriented projects for the benefit of child labour.

**Waiving of Loans in Haryana**

3053. SHRI JANGBIR SINGH: Will the Minister of FINANCE be pleased to state:

(a) the amount of loans waived off by the nationalised banks in Haryana during the last three years;

(b) whether the waiving off of these loans has caused any impact on the economy of the State; and

(c) the steps taken by the Government to strengthen the economy of the State?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (c). Presumably the Hon'ble Member is referring to the implementation of the Agricultural & Rural Debt Relief (ARDR) Scheme, 1990. Under this Scheme, the public sector banks in Haryana have provided relief to the extent of Rs. 80.85 crores. The scheme has come to a close on 31st March, 1991. The Government and the Reserve Bank of India do not favour any general waiver of loans as it vitiates the recovery climate and is injurious to the establishment of the healthy rural credit system.

**Over the Counter Exchange of India**

3054. SHRIMATI DIL KUMARI BHANDARI: Will the Minister of FINANCE be pleased to state: